

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:343
ANSWERED ON:06.08.2013
VIOLENCE IN J K
Owaisi Shri Asaduddin

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether violence erupted in Ramban of Jammu and Kashmir and nearly six people were killed in the firing by security forces;
- (b) if so, the details thereof;
- (c) whether the Government has received report of the preliminary inquiry;
- (d) if so, the outcome thereof; and
- (e) the steps taken or being taken to avoid such incidents and violence in the State in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a)&(b): As per report, protests broke out in Ramban district and parts of the Valley over the issue of alleged misbehaviour with a local moulvi and desecration of Quran in the night of July 17, 2013. In two successive incidents of firing by Security Forces to control the irate mobs, 4 civilians have been killed and 41 persons (including 2 security personnel) have been injured.

(c)&(d): A preliminary enquiry report from BSF has since been received and is under examination of the Government.

(e): Law and Order is a State subject. The State Government has been taking adequate measures to effectively handle the law and order situation in the State. Central Government also provide support to the State Government of J&K to tackle law and order situation from time to time.